FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Name: Gargo Motors Limited PAN: AABCG9299F CIN: U50101AS1997PLC005081
2.	Address of the registered office	A. T. Road, Hijuguri, Tinsukia-786125, Assam
3.	URL of website	No website is maintained by CD
4.	Details of place where majority of fixed assets are located	No fixed assets
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	N/A
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be obtained upon request at email id: cirp.gargomotors@gmail.com and may also mark the registered email id: iip.jyotiashok@gmail.com.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Detailed information on eligibility criteria should be obtained upon request at cirp.gargomotors@gmail.com
10.	Last date for receipt of expression of interest	21.11.2026
11.	Date of issue of provisional list of prospective resolution applicants	02.12.2026
12.	Last date for submission of objections to provisional list	07.12.2026
13.	Date of issue of final list of prospective resolution applicants	17.12.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22.12.2026
15.	Last date for submission of resolution plans	21.01.2027
16.	Process email id to submit Expression of Interest	cirp.gargomotors@gmail.com



Ashok Kumar Agarwala
Resolution Professional of Gargo Motors Limited
Registration No.- IBBI/IPA-001/IP-P01763/2019-2020/12755
Saraswati Palace, House No. 4/5, Dr. B. C. Das Lane,
F. A. Road, Kumar Para, Guwahati-781001, Assam
Email ID: iip.jyotiashok@gmail.com
Mobile: 94350-47557
Date: 05.11.2026
Place: Guwahati

SC agrees to hear DMK leader's plea challenging rejection of election petition

NEW DELHI, NOV 6: The Supreme Court on Friday agreed to hear a plea filed by DMK leader K R Periyakaruppan challenging the victory of TVK candidate R Seenivasa Sethupathi by one vote in the Tamil Nadu Assembly elections held in April.

A bench of Justices Vikram Nath and Aparesh Kumar Singh admitted the appeal filed by Periyakaruppan, who challenged a Madras High Court order that rejected his election petition against Sethupathi's victory, for hearing.

The top court asked the respondents, including Sethupathi, to file counter affidavits within six weeks. It directed that in the meantime, all relevant records relating to the election shall remain intact.

Senior advocate Amit Anand Tiwari, appearing for the DMK leader, said that election results were declared on May 4, which showed Periyakaruppan lost by a margin of one vote. The high court on September 28 rejected Periyakaruppan's election petition. Sethupathi secured 83,375 votes in the Tirupattur Assembly constituency in the elections held on April 23, one more than Periyakaruppan's tally of 83,374.

"The high court has rejected the appellant's election petition at the threshold. It is respectfully submitted that the single judge has committed a grave error by testing the election petition on proof rather than on pleadings, without considering the crucial facts," Periyakaruppan said in his plea filed in the apex court. The plea said the high court had allowed the application filed by Sethupathi and rejected the election petition at the threshold, without a trial. It said that in the election petition, Periyakaruppan had contended that 306 postal ballots were rejected.

"In the present case, the margin was one vote, and the rejected postal ballots were 306. It is the appellant's specific case in the election petition that the Returning Officer-185, instead of re-verifying the validity of the ground on which each of the 306 postal ballots had been rejected, merely recounted the rejected ballots mechanically," the plea said. It added that the purity of the electoral process requires that every vote lawfully cast be counted. (PTI)

Cab driver kills wife, six members of her family



Relatives mourn after a cab driver allegedly murdered seven members of his wife's family at Rajajinagar, in Bengaluru—PTI

BENGALURU, NOV 6: In a shocking incident, a cab driver allegedly murdered seven members of his wife's family, including a seven-year-old boy, over domestic disputes in the city, with police suspecting that the killings took place over the last 15 to 20 days, officials said on Friday.

The accused, identified as Indusekar alias Sekar, allegedly committed the murders at his house in the Rajajinagar police station limits and disposed of the bodies at different locations across Karnataka.

The accused has been taken into police custody and is being questioned about the locations where the bodies were disposed of.

The police have recovered the boy's body following an extensive search near Nandi Hills and launched a search for the remaining six.

"This was not some stray incident. It was an act carried out by an individual who appears to have meticulously planned the murders of his own relatives," Home Minister Priyank Kharge told reporters. The reasons behind the killings were yet to be fully established, he said.

Bengaluru Police Commissioner Seemant Kumar Singh said a missing-person complaint was registered at Srirampura police station on November 3, following which the investigation revealed the alleged murders. The case was subsequently converted into a murder case and registered at Rajajinagar police station.

According to the police, the seven victims were identified as Sunita, the accused's wife; Rupavathi, his mother-in-law; Shivakumar and Shankar, his brothers-in-law; Divya and Nalini, the wives of Shivakumar and Shankar respectively; and Shivakumar and Divya's seven-year-old son Puneeth.

"According to the accused's statement, he had murdered seven of his relatives, including his wife," Singh said.

Only one body had been recovered so far, and efforts were underway to trace the remaining six. Special police teams have been formed and dispatched to various places based on information provided by him, he added.

Singh said the Joint Commissioner of Police and the North Division Deputy Commissioner of Police were personally supervising the investigation. The murders allegedly took place at the accused's residence in the Rajajinagar police station limits over the last 15 to 20 days. The exact timeline of the killings was yet to be established, he said.

According to police sources, Sekar allegedly murdered his wife Sunita first, using a grinding stone, and disposed of her body near Nandi Hills in Chikkaballapur district. He subsequently switched off her mobile phone and allegedly told neighbours that she had gone on a trip to avoid suspicion.

The following day, he allegedly invited Shivakumar and Shankar to his house for a party and killed them. He subsequently murdered Divya and Nalini, Rupavathi and Puneeth, sources said.

The alleged murders came to light after Nalini's mother lodged a missing-person complaint at Srirampura police station on November 3. During the investigation, police uncovered the multiple killings and arrested Shekhar.

Police sources said the accused allegedly used chemicals to clean the house and remove bloodstains after the killings. The police have seized the car allegedly used to transport the bodies and the grinding stone suspected to have been used in the murders.

The accused had allegedly disposed of bodies at different locations, including Nandi Hills and Charmadi Ghat in coastal Karnataka.

Kharge said preliminary investigation suggested that the accused had not been treating his family members properly and that his mental state required examination. However, he cautioned against concluding the motive or his mental condition at this stage.

"Whether it was related to property or whether he was mentally unwell is yet to be established. He has reportedly claimed that he was somewhat depressed because of problems within his family. But we don't know. Let us not jump to conclusions," the home minister said.

He further said the accused had allegedly targeted his wife's family and brainwashed his daughter into assisting him in disposing of the bodies. The daughter was very young, possibly around 17 or 18 years, and her alleged role was also being investigated, he said. (PTI)

MSRTC pushes NCMC smart card deadline for women commuters to January 1

MUMBAI, NOV 6: In a relief for women commuters, Maharashtra Transport Minister Pratap Sarnaik on Friday extended the deadline for obtaining mandatory National Common Mobility Card (NCMC) smart cards to avail of bus fare concessions until January 1, 2027.

Sarnaik, who heads the Maharashtra State Road Transport Corporation (MSRTC), said women passengers can continue to avail discounted fares on state-run buses without a smart card till December 31, 2026.

Earlier this year, the MSRTC initiated the distribution of NCMC smart cards to make travel concessions more accessible and transparent, and made them mandatory for women and senior citizens from October 1.

The minister said that the decision to extend the deadline was taken after considering requests and suggestions from various social organisations, public representatives, political leaders and ministers.

Around 1.1 crore cards have been issued and distributed so far. However, the corporation found that the registration process for many women in rural areas was incomplete, he said.

A registration drive will be conducted with the cooperation of local public representatives, passenger organisations and gram panchayat officials, and the MSRTC has set a target of completing 100 per cent registration by December 31, Sarnaik said.

MSRTC is one of the largest state-owned public transport undertakings in the country with a fleet of 15,000 buses that transport around 55 lakh passengers every day. (PTI)

Uttarakhand trekking tragedy: One more body recovered, death toll rises to seven

UTTARKASHI, NOV 6: The body of one more trekker who went missing along the Kedartal trek route in Uttarkashi district eight days ago was recovered on Friday, taking the number of bodies retrieved so far to seven with one person still missing, officials said.

A joint search and rescue operation by the State Disaster Response Force (SDRF) and the Nehru Institute of Mountaineering (NIM) is underway in the Kedartal trek region in Uttarakhand to trace trekkers and support staff who went missing following heavy snowfall and adverse weather conditions. Acting on information received through a satellite phone, the joint SDRF-NIM team searched areas where the missing persons were believed to be located. Three bodies of men buried under snow following an avalanche were recovered from different locations during the operation. Two bodies were recovered on Thursday and one on Friday, officials said. The rescue team transported the bodies to the base camp, from where they were airlifted to the Matli helipad in Uttarkashi. They were subsequently taken to the district hospital. Four bodies, including those of two men and two women, had been recovered during earlier phases of the search operation. With the recovery of three more bodies, the death toll has risen to seven, comprising five men and two women. A 10-member team of the SDRF and NIM has been conducting the search operation at Kedarkhadak amid difficult terrain and challenging weather conditions. Officials said 10 to 12 feet of snow had accumulated in the area following the avalanche, hampering rescue efforts. On October 27, a group of 13 people, comprising seven trekkers and six support staff, set out from Gangotri for the Kedartal trek. They were scheduled to return on October 29, but adverse weather conditions, including snowfall and glacier formation, blocked the route, preventing their return. Subsequently, on October 30, the trekking agency dispatched a team of porters and guides, who managed to clear a path for about six km. The District Emergency Operations Centre had informed on Saturday that four people had been found safe, while eight were stranded beyond Bhojkhadak following an avalanche. (PTI)

Two killed as overhead water tanks collapse at sugar factory in Gujarat

TAPI (GUJARAT), NOV 6: Two persons were killed after two overhead water tanks, each with a capacity of 50,000 litres, collapsed on them at a sugar factory in Gujarat's Tapi district, police said on Friday. The incident occurred on Thursday evening at the Copper Cooperative Sugar factory in the Dadariya area of Valod taluka, Vyara division Deputy Superintendent of Police P G Narwade said. Two overhead water tanks, one containing cold and the other hot water, suddenly collapsed, trapping the victims, Arun Patel (55) and Dharmesh Patel (35), he said. The duo, both residents of Tapi district, died on the spot, the official said. A case of accidental death was registered, and the forensics team was also roped in to inspect the site. Further investigation is underway to determine the structural stability of the tanks, he added. (PTI)

'Entire UP my brother, nephew': Adityanath slams previous govts over 'nepotism' in jobs

LUCKNOW, NOV 6: Uttar Pradesh Chief Minister Yogi Adityanath on Friday said the whole state was his "bhai" and "bhatija" when it came to recruitment, as he slammed previous regimes from 2003 to 2017 for "nepotism" in government jobs.

The 2003 to 2017 period saw BSP chief Mayawati, Samajwadi Party founder Mulayam Singh Yadav and its current president Akhilesh Yadav taking turns as the chief minister of Uttar Pradesh.

Adityanath became the chief minister in 2017 when the BJP stormed to power in the state. Addressing a ceremony to distribute appointment letters to 4,543 newly selected sub-inspectors of Uttar Pradesh Police, the chief minister said the recruitment process under the present government was transparent and merit-based. "Now there will be no 'bhai-bhatijavaad' (nepotism). The state's entire population of 25 croe comes within this category of brothers and nephews. I will treat all those 25 crore people as our brothers and nephews. That is why there is no discrimination in the appointment process," Adityanath said.

Without naming any political party or leader, the chief minister alleged that recruitment under previous governments had been marred by irregularities, with appointments sometimes going to people other than those who applied or appeared for the examinations. "Between 2003 and 2017, several such appointments were made in which the applicant was someone else, and the appointment letter was given to someone else. Many such cases are still pending in courts," he claimed. Expressing concern over the possibility of courts eventually cancelling such appointments, Adityanath said those responsible for playing with the lives of young people should face stringent consequences.

"If a decision is taken that the entire property of the dishonest people who played with the lives of the youth at that time will be confiscated, I would be very happy," he said.

The chief minister added that the recruitment system had been changed in 2017 to ensure transparency and fairness, and that his government recruited 2.26 lakh police officers and personnel over the past nine-and-a-half years.

He said the government had completed more than 9.5 lakh recruitments across departments during the same period, claiming that this figure was more than double the number of appointments made in the preceding 14 years. (PTI)

TENDER NOTICE

The Prodhan,Bamunpara Gram Panchayet Invited e-Tender vide e-NIT NO. 01 & 02 /Bamun/2026-27 Dated:-06/11/2026 .Bid Submission closing (online) on 19/11/2026 upto 6:00.Details available at www.wbtender.gov.in or G.P Office Notice Board

Sd/-, Pradhan
Bamunpara Gram Panchyat

EASTERN RAILWAY

CORRIGENDUM

Corrigendum to **Bid No: GEM/2026/B/8206342 dated 27.10.2026** published earlier by Dy. Chief Electrical Engineer (W)/E. Railway/Liluah, the Bid End date will be Extended to **18.11.2026 at 15.00 hrs.** and Bid open on **19.11.2026 at 15.00 hrs.** All others terms and conditions of the above tender will remain unchanged.

(MISC-260/2026-27)

Tender Notices are also available at Website www.er.indianrailways.gov.in / www.ireps.gov.in

Follow us at : @EasternRailway
@easternrailwayheadquarter

NOTICE INVITING e-TENDER

Pradhan, Balgona Gram Panchyat invited e-Tender, Vide e-NIT No - 06 & 07 /BGP/2026 - 27 , Dated 05/11/2026. Last date of bid submission (online) 16/11/2026 upto 05 :00 P.M. Date of opening tender on 19/11/2026 at 11: 00 A.M.Details available at www.tender. wb.gov.in or office notice board.

Sd/-, Pradhan
Balgona Gram Panchyat

Government of West Bengal

e-Tender Corrigendum Notice of e-NIT- 04/BCWTD/JGM/2026-27 P.O-cum-D.W.O, B.C.W & TD, Jhargram

Tender Reference Number : 04/BCWTD/JGM/2026-27. Work Type : Construction of Cement Concrete road at different places of Binpur-II Dev. Block (03 Nos). End Date & Time of Submission upto : 21-Nov-2026 upto 05:00 PM. Details may be seen on website : http://tenders.wb.gov.in

Sd/- PO-cum-DWO
BCW & TD, Jhargram

Memo No.: 147(3)/Advt/DICO/JGM
Date: 06.11.2026

Tender Notice

BIRSINGHA DEVELOPMENT AUTHORITY

Nine no's tender is hereby invited under tender notice no. - **BSDA GHATAL/NIT-36/2026-27 dated 05.11.2026 of Tender ID 2026_BSDA_5084032_1 to 2026_BSDA_5084032_8**

Bid submission start date and time **05.11.2026** from **18:55** onwards & closing date and time of bid submission **-20-11-2026 up to 18:55.**

For more details please visit the website:- https://www.tenders.wb.gov.in.

Sd/-
Executive Officer & Member Secretary
Birsingha Dvelopment Authority
Ghatal. PaschimMedinipur
&
Sub-Divisional Officer
Ghatal, PaschimMedinipur

इण्डियन ओवरसीज बैंक आपकी प्रगति का सच्चा साथी — **Indian Overseas Bank** Good people to grow with

NAGAON BRANCH; Moulana Azar Road, Bara Bazar, Nagaon District, Assam - 782001. Email : iob1291@iob.in

POSSESSION NOTICE

(For Immovable Property) [Rule 8(1)]

Whereas the undersigned being the Authorised Officer of the **Indian Overseas Bank,** Nagaon Branch, Maulana Azad Road, Bara Bazar, Nagaon District, Assam-782001, under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act. 2002 and in exercise of powers conferred under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated **15.07.2026** calling upon the borrowers / mortgagors / guarantors **M/s Vishal Drug Distributors** of MD Road, Near Nokia Care Centre Shoppers Plaza, Nagaon, Assam, Pin-782001, **Mr. Gopal Ghosh,** Vill- Chokitup. PO Chotahaibor, Nagaon, Assam, Pin-782001, (hereinafter referred as 'borrowers') **Mr. Sankar Ghosh,** Chokitup Natun Basti, Chotahaibor, Nagaon, Natun Basti Road, Nagaon, Assam, Pin-782001 (hereinafter referred as Guarantors) to repay the amount mentioned in the notice being **Rs.42,55,103.98/- (Forty Two Lakhs Fifty Five Thousand One Hundred Three and paise ninety eight only) as on 30.06.2026** with further interest at contractual rates and rests, charges etc till date of realization within 60 days from the date of receipt of the said notice.

(1) The borrowers having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said Rules on this **05th day of November the year 2026.**

(2) The borrowers in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of **Indian Overseas Bank** for an amount of **Rs.42,55,103.98/- (Forty Two Lakhs Fifty Five Thousand One Hundred Three and paise ninety eight only) as on 30.06.2026** with interest thereon at contractual rates & rests as agreed, charges etc., from the aforesaid date mentioned in the demand notice till date of payment less repayments, if any, made after issuance of Demand Notice. The dues payable as on the date of taking possession is **Rs.44,26,826.98/-** payable with further interest at contractual rates & rests, charges etc., till date of payment.

(3) The borrowers attention is invited to provisions of Sub-section(8) of the Section 13 of the Act, in respect of time available to them, to redeem the secured assets.

Description of the Immovable Property

All that piece and parcel of land measuring 01 (one) Katha together with all easements and appurtenances attached thereto and the Assam type (A.T) residential house standing thereon situated at Rev, Village: Chokitup Natun Basti, Chhota Haibor, Mouza: Biz Sahar, PO Chhota Haibor, P.S Sadar, District: Nagaon, Assam-782003 covered by Dag No.59, Periodic Patta No.110 within jurisdiction of Nagaon Development Authority (NDA) **standing in the name of Mr. Gopal Ghosh,** S/o Late Anil Ghosh.

Bounded as under:

North: Babu; South: Gopal Barman;
East: Road and Minati Barman; West: Hera Barman;

Date: 05.11.2026
Place: Guwahati

Authorised Officer
Indian Overseas Bank

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR GARGO MOTORS LIMITED

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	**Name of the Corporate Debtor along with PAN/CIN/LLP No.**	**Gargo Motors Limited** **CIN:** U50101AS1997PLC005081 | **PAN:** AABCG9299F
2.	Address of the registered office	A. T. Road, Hijuguri, Tinsukia-786125, Assam
3.	URL of website	No website is maintained by CD
4.	Details of place where majority of fixed assets are located	No fixed assets
5.	Installed capacity of main products/ services	N/A
6.	Quantity & value of main products/ services sold in last financial year	N/A
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be obtained upon request at email id: **cirp.gargomotors@gmail.com** and may also mark the registered email id: **iip.jyotiashok@gmail.com.**
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Detailed information on eligibility criteria should be obtained upon request at **cirp.gargomotors@gmail.com**
10.	Last date for receipt of expression of interest	**21.11.2026**
11.	Date of issue of provisional list of prospective resolution applicants	**02.12.2026**
12.	Last date for submission of objections to provisional list	**07.12.2026**
13.	Date of issue of final list of prospective resolution applicants	**17.12.2026**
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	**22.12.2026**
15.	Last date for submission of resolution plans	**21.01.2027**
16.	Process email id to submit Expression of Interest	**cirp.gargomotors@gmail.com**

Sd/-
Ashok Kumar Agarwala
Resolution Professional of Gargo Motors Limited
Registration No.: IBBI/IPA-001/IP-P01763/2019-2020/12755
Saraswati Palace, House No. 4/5, Dr. B. C. Das Lane, F. A. Road, Kumar Para, Guwahati-781001, Assam
Email ID: iip.jyotiashok@gmail.com | **Mobile:** 94350-47557

Date : 05.11.2026
Place: Guwahati

ICICI Bank | Branch Office: ICICI Bank Limited, 1st Floor, Shanti Complex, G.S Road. Bhangagarh. Assam, Guwahati- 781005

PUBLIC NOTICE-TENDER CUM E-AUCTION FOR SALE OF SECURED ASSET

[See proviso to Rule 8(6)]
Notice for sale of immovable asset(s)

E-Auction Sale Notice for the sale of immovable asset(s) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

This notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/ charged to the Secured Creditor, the Physical possession of which has been taken by the Authorised Officer of ICICI Bank Limited will be sold on 'As is where is', 'As is what is' and 'Whatever there is' as per the brief particulars given hereunder;

Sr. No.	Name of Borrower(s)/ Co-Borrowers/ Guarantors/ Loan Account No.	Details of the Secured asset(s) with known encumbrances, if any	Amount Outstanding	Reserve Price / Earnest Money Deposit	Date and Time of Property Inspection	Date & Time of E-Auction
(A)	(B)	(C)	(D)	(E)	(F)	(G)
1.	Mr Debojit Deb (Borrower) Kalpana Deb (Co-Borrower) TBGUW00006826597, LBGUW00006833163, LBGUW00006983398	Unit On The First Floor,dag No. 514, K.P. Patta No. 256, Revenue Village Dispur Gaon, Mouza Beltola, Dispur Revenue Circle, District Kamrup (Metro), Assam. Admeasuring An Area of Admeasuring An Area of 750 Sq.ft.	Rs. 17,01,535/- As on Sept., 24, 2026.	Rs. 34,50, 000/- / Rs. 3,45, 000/-	December 02, 2026 From 01:00 P.M. To 04:00 P.M.	December 16, 2026 Froms 10:30 A.M. Onwards

The online auction will take place on the website (URL Link-https://BidDeal.in) of e-auction agency ValueTrust Capital Services Private Limited. The Mortgagors/ noticee are given a last chance to pay the total dues with further interest till December 15, 2026 before 05:00 P.M. failing which, these secured assets will be sold as per schedule.

The Prospective Bidder(s) must submit the Earnest Money Deposit (EMD) Demand Draft (DD) (Refer Column E) at ICICI Bank Limited, 1st Floor, Shanti Complex, G.S Road. Bhangagarh. Assam, Guwahati- 781005 on or before December 15, 2026 before 05:00 P.M. and thereafter they need to submit their offer through the above mentioned website only on or before December 15, 2026 before 05:00 P.M. along with scan image of Bank acknowledged DD towards proof of payment of EMD. Kindly note, in case prospective bidder(s) are unable to submit their offer through the website then signed copy of tender documents may be submitted at ICICI Bank Limited, 1st Floor, Shanti Complex, G.S Road. Bhangagarh. Assam, Guwahati- 781005 on or before December 15, 2026 before 05:00 P.M. Earnest Money Deposit DD/PO should be from a Nationalised/ Scheduled Bank in favour of "ICICI Bank Limited" payable at Guwahati.

For any further clarifications with regards to inspection, terms and conditions of the e-auction or submission of tenders, kindly contact ICICI Bank Limited on 9178466711.

The Authorised Officer reserves the right to reject any or all the bids without furnishing any further reasons.

For detailed terms and conditions of the sale, please visit www.icicibank.com/n4p4s

Date: November 07, 2026
Place: Guwahati (Assam)

Authorized Officer
ICICI Bank Limited.

কেন্দ্ৰীয় গৃহ মন্ত্ৰী দক্ষতা পদকেৰে সন্মানিত ছিয়াঙৰ আৰক্ষী অধীক্ষক কামদাম চিকম

তিনিচুকীয়া ঃ ষ্টাফ ৰিপ'ৰ্টাৰ, ৬ নৱেম্বৰ ঃ অৰুণাচল প্ৰদেশৰ ছিয়াং জিলাৰ বৰ্তমানৰ আৰক্ষী অধীক্ষক কামদাম চিকমে লাভ কৰিছে দেশৰ সন্মানীয় 'কেন্দ্ৰীয় গৃহ মন্ত্ৰী দক্ষতা পদক-২০২৬'। ভাৰত চৰকাৰৰ কেন্দ্ৰীয় গৃহ মন্ত্ৰালয়ে আৰক্ষী সেৱাত তেওঁৰ অসাধাৰণ পেছাদাৰী দক্ষতা, কৰ্মনিষ্ঠা আৰু কেইবাটাও চাঞ্চল্যকৰ হত্যাকাণ্ডসহ গুৰুতৰ অপৰাধৰ সফল তদন্তত আগবঢ়োৱা উল্লেখযোগ্য অৱদানৰ স্বীকৃতিস্বৰূপে এই সন্মান প্ৰদান কৰিছে। উল্লেখযোগ্য যে কামদাম চিকমে ইটানগৰৰ মহকুমা আৰক্ষী বিষয়া (SDPO) হিচাপে আৰু পৰৱৰ্তী সময়ত পূব কামেং জিলাৰ আৰক্ষী অধীক্ষক হিচাপে কাৰ্যনিৰ্বাহ কৰি থকা সময়ছোৱাত কেইবাটাও জটিল আৰু বহুচৰ্চিত অপৰাধৰ তদন্তত গুৰুত্বপূৰ্ণ ভূমিকা পালন কৰিছিল। তেওঁৰ কৰ্মজীৱনৰ এই উল্লেখযোগ্য তদন্তসমূহৰ ভিতৰত তদানীন্তন আৰক্ষী সঞ্চালকপ্ৰধানৰ নিৰাপত্তাৰক্ষী হিচাপে নিয়োজিত উপ-পৰিদৰ্শক শিবু জৰ্জৰ হত্যাকাণ্ড বিশেষভাৱে উল্লেখযোগ্য। ইয়াৰ উপৰি হলঙীত দিনদুপৰতে নিষিদ্ধ সংগঠন নেশ্যনেল ডেম'ক্ৰেটিক ফ্ৰণ্ট অব্ বড়োলেণ্ডৰ (NDFB) তিনিজন দুৰ্ধৰ্ষ সদস্যক কৰায়ত্ত কৰা অভিযানতো তেওঁ বিশেষ ভূমিকা গ্ৰহণ কৰিছিল। আনহাতে, ছেপ্পাত সংঘটিত বহুচৰ্চিত দুটাকৈ প্ৰতিশোধমূলক হত্যাকাণ্ড আৰু ছেপ্পাৰ চিকিৎসা-সম্পৰ্কীয় হত্যাকাণ্ডৰ তদন্তৰ সৈতেও তেওঁ জড়িত আছিল। ইয়াৰ সমান্তৰালভাৱে শিশুৰ যৌন নিৰ্যাতন প্ৰতিৰোধ আইনৰ (POCSO Act) অধীনত ৰুজু হোৱা কেইবাটাও গোচৰ, ধৰ্ষণ আৰু অন্যান্য গুৰুতৰ অপৰাধৰ তদন্ততো তেওঁ সক্ৰিয় ভূমিকা পালন কৰিছিল। এই সন্মান লাভ কৰাৰ পাছত প্ৰতিক্ৰিয়া প্ৰকাশ কৰি আৰক্ষী অধীক্ষক কামদাম চিকমে তেওঁৰ সফলতাৰ কৃতিত্ব অধীনস্থ বিষয়া-কৰ্মচাৰীসকলৰ সামূহিক প্ৰচেষ্টালৈ আগবঢ়ায়। সামাজিক মাধ্যমত প্ৰকাশ কৰা এক মন্তব্যত তেওঁ কয় যে জটিল অপৰাধৰ গোচৰসমূহৰ তদন্ত সম্পূৰ্ণ কৰি ভুক্তভোগীক ন্যায় প্ৰদান কৰাটোৱেই আৰক্ষী বিষয়া হিচাপে তেওঁলোকৰ প্ৰধান দায়িত্ব। এই সাফল্য তেওঁৰ অধীনত কৰ্মৰত প্ৰতিগৰাকী বিষয়া আৰু আৰক্ষী জোৱানৰ নিষ্ঠা, কঠোৰ পৰিশ্ৰম আৰু সহযোগিতা অবিহনে সম্ভৱ নহ'লহেঁতেন বুলিও তেওঁ উল্লেখ কৰে। পূব কামেং জিলাত প্ৰায় তিনি বছৰীয়া কাৰ্যকালৰ স্মৃতি ৰোমন্থন কৰি তেওঁ জিলাখনৰ জনসাধাৰণে আগবঢ়োৱা মৰম, সহযোগিতা আৰু অকুণ্ঠ সমৰ্থনৰ বাবেও কৃতজ্ঞতা প্ৰকাশ কৰে। একেদৰে অৰুণাচল প্ৰদেশ আৰক্ষীৰ মুখ্য কাৰ্যালয়, ৰাজ্য চৰকাৰ আৰু কেন্দ্ৰীয় চৰকাৰক তেওঁৰ সেৱাক স্বীকৃতি প্ৰদান কৰাৰ বাবে ধন্যবাদ জনায়। এই সন্মানে ভৱিষ্যতে অধিক নিষ্ঠা আৰু উদ্যমেৰে জনসেৱাত ব্ৰতী হৈ থাকিবলৈ তেওঁক অনুপ্ৰাণিত কৰিব বুলি চিকমে মত প্ৰকাশ কৰে। ইফালে, অৰুণাচল প্ৰদেশৰ মুখ্যমন্ত্ৰী পেমা খাণ্ডুৱে আৰক্ষী অধীক্ষক কামদাম চিকমক এই সন্মান লাভ কৰাৰ বাবে অভিনন্দন জ্ঞাপন কৰে। তেওঁ এই স্বীকৃতিক অৰুণাচল প্ৰদেশ আৰক্ষীৰ বাবে এক গৌৰৱোজ্জ্বল কৃতিত্ব বুলি অভিহিত কৰি কয় যে চিকমৰ অসাধাৰণ পেছাদাৰিত্ব, আন্তৰিক নিষ্ঠা আৰু আদৰ্শনীয় সেৱাৰ এয়া এক যথাৰ্থ স্বীকৃতি। তেওঁৰ এই সাফল্যই দেশৰ সেৱাত নিয়োজিত আনসকলকো অনুপ্ৰাণিত কৰিব বুলি মুখ্যমন্ত্ৰীগৰাকীয়ে আশা প্ৰকাশ কৰে। আনহাতে, ৰাজ্যখনৰ গৃহ মন্ত্ৰী মামা নাটুঙেও কামদাম চিকমক অভিনন্দন জনাই এই সন্মান তেওঁৰ পেছাদাৰী উৎকৰ্ষ আৰু কৰ্তব্যৰ প্ৰতি থকা একনিষ্ঠ দায়বদ্ধতাৰ প্ৰতিফলন বুলি মন্তব্য কৰে। তেওঁৰ এই কৃতিত্বই ৰাজ্যখনৰ আৰক্ষী বাহিনীৰ প্ৰতিগৰাকী বিষয়া-কৰ্মচাৰীক সততা, নিষ্ঠা আৰু জনসেৱাৰ ক্ষেত্ৰত উচ্চ মান বজাই ৰাখিবলৈ অনুপ্ৰাণিত কৰিব বুলি গৃহ মন্ত্ৰীগৰাকীয়ে আশা প্ৰকাশ কৰে।



ডিব্ৰুগড়ত বিদ্যুৎ প্ৰৱাহিত হৈ শ্ৰমিকৰ মৃত্যু

ডিব্ৰুগড় ঃ ষ্টাফ ৰিপ'ৰ্টাৰ, ৬ নৱেম্বৰ ঃ আজি ডিব্ৰুগড়ৰ চাউলখোৱাত ৰেলৰ বৈদ্যুতিক লাইনৰ কামত নিয়োজিত এজন শ্ৰমিকৰ বিদ্যুৎ প্ৰৱাহিত হৈ মৃত্যু হয় মৃত যুৱক জনক পশ্চিমবংগৰ চৰফৰাজ শ্বেখ (২০) বুলি চিনাক্ত কৰা হৈছে। প্ৰাপ্ত তথ্য অনুসৰি, শ্ৰমিকজনে ৰেলৰ বৈদ্যুতিক লাইন সম্পৰ্কীয় কাম কৰি থকাৰ সময়তে ঘটনাটো ঘটে। "ঘটনাৰ সময়ত বিদ্যুৎ যোগান বন্ধ কৰা হোৱা নাছিল বুলি জানিব পৰা গৈছে, যাৰ ফলত শ্ৰমিকজনে বিদ্যুতৰ জোঁকাৰণি পায়। এই ঘটনাত শ্ৰমিকজনৰ মৃত্যু হয়," এজন স্থানীয় বাসিন্দাই কয়। এই ঘটনাই ৰেলৰ বৈদ্যুতিক কামৰ সময়ত সুৰক্ষা প্ৰট'কল, সমন্বয় আৰু সতৰ্কতামূলক ব্যৱস্থাসমূহৰ ওপৰত গুৰুতৰ প্ৰশ্ন উত্থাপন কৰিছে। বিদ্যুৎ প্ৰৱাহিত হৈ থকা লাইনটোৰ বিদ্যুৎ সংযোগ বিচ্ছিন্ন কৰা হৈছে নে নাই সেয়া নিশ্চিত নকৰাকৈয়ে কাম কেনেকৈ চলিবলৈ দিয়া হ'ল, সেই বিষয়েও প্ৰশ্ন উঠিছে।

সেউজ দীপাৱলী পালনৰ আহ্বান

ডিব্ৰুগড় ঃ ৬ নৱেম্বৰ ঃ পৰিৱেশ সুৰক্ষা আৰু থলুৱা অৰ্থনীতিৰ প্ৰতি এক দায়বদ্ধতা দীপাৱলী কেৱল পোহৰৰ উৎসৱেই নহয়, ই আনন্দ, সম্প্ৰীতি আৰু আশাৰ প্ৰতীক। কিন্তু উৎসৱৰ নামত আতচবাজি আৰু ফটকাৰ অত্যধিক ব্যৱহাৰে বায়ু আৰু শব্দ প্ৰদূষণ বৃদ্ধি কৰি পৰিৱেশৰ ভাৰসাম্য বিনষ্ট কৰাৰ লগতে শিশু, বৃদ্ধ, ৰোগী আৰু জীৱ-জন্তুৰ জীৱনলৈও ভাবুকি কঢ়িয়াই আনে। সেয়েহে, এই পোহৰৰ উৎসৱক প্ৰকৃত অৰ্থত আনন্দময় কৰি তুলিবলৈ আমি ফটকা আৰু আতচবাজিৰ পৰিৱৰ্তে থলুৱা মাটিৰ চাকি ব্যৱহাৰ কৰাত গুৰুত্ব দিব লাগে। এই সৰু পদক্ষেপে কেৱল প্ৰদূষণমুক্ত পৰিৱেশ গঢ়াতেই সহায় নকৰে, বৰঞ্চ থলুৱা মৃৎশিল্পী, কাৰিকৰ আৰু ক্ষুদ্ৰ ব্যৱসায়ীসকলক আৰ্থিকভাৱে স্বাৱলম্বী হোৱাতো সহায় কৰিব। লগতে আমাৰ থলুৱা শিল্প, সংস্কৃতি আৰু পৰম্পৰাক জীয়াই ৰখাৰ ক্ষেত্ৰতো ই এক গুৰুত্বপূৰ্ণ ভূমিকা পালন কৰিব। ডিব্ৰুগড় বিশ্ববিদ্যালয়ৰ সাংবাদিকতা আৰু গণ-সংযোগ অধ্যয়ন কেন্দ্ৰৰ ছাত্ৰ-ছাত্ৰীসকলৰ তৰফৰ পৰা সমূহ অসমবাসীলৈ আহ্বান ফটকাৰ শব্দ আৰু ধোঁৱাৰ পৰিৱৰ্তে মাটিৰ চাকিৰ পোহৰেৰে দীপাৱলী উদযাপন আৰু থলুৱা ব্যৱসায়ীক উৎসাহিত কৰাৰ লগতে এখন প্ৰদূষণমুক্ত, সুস্থ তথা সেউজ অসম গঢ়াৰ সংকল্প গ্ৰহণ কৰে।

ডিজাইন, যোগান, স্থাপন আৰু কমিছনিং কাৰ্য

ই-নিবিদা জাননী নং. ডিবিডব্লিউএছ-এনআইটি-১৭-২০২৬-২৭ তাৰিখঃ ০৩-১১-২০২৬। ভাৰতৰ ৰাষ্ট্ৰপতিৰ হকে আৰু তৰফৰ পৰা নিম্নলিখিত কামৰ বাবে "ই-টেণ্ডাৰিং" পদ্ধতিৰ জৰিয়তে কৰ্মৰ নিবিদা আহ্বান কৰা হৈছে: **কামৰ নামঃ** কমিছনিঙৰ পিছত ০২ বছৰৰ ৱাৰাণ্টি সহিত ডিব্ৰুগড় ৱৰ্কশ্বপত ফিয়েট বগী ফ্ৰেম আৰু বোলষ্টাৰৰ মেনুৱেল স্প্ৰে পেইন্টিঙৰ বাবে পেইন্ট বুথৰ ডিজাইন, যোগান, স্থাপন আৰু কমিছনিং কাৰ্য। **নিবিদা মূল্যঃ** ১,৮০,৭৭,৬০০/- টকা। **আমানত ধনঃ** ৩,৬১,৬০০/- টকা। **নিবিদা বন্ধ হোৱাৰ তাৰিখ আৰু সময়ঃ ২৫-১১-২০২৬** তাৰিখৰ **১৫.০০** বজাত। উপৰোক্ত ই-নিবিদাৰ নিবিদা প্ৰ-পত্ৰৰ সৈতে সম্পূৰ্ণ তথ্য **www.ireps.gov.in** ৱেবচাইটত উপলব্ধ থাকিব।

চিডব্লিউএম, মেকানিকেল ৱৰ্কশ্বপ, ডিব্ৰুগড়

উত্তৰ পূব সীমান্ত ৰেলৱে

হাঁহিমুখে গ্ৰাহকলৈ সেৱা

সুধাকণ্ঠৰ মৃত্যু তিথিত লংকেশ্বৰ গোহাঁই নগৰত শ্ৰদ্ধাঞ্জলি অনুষ্ঠান

তিনিচুকীয়া ঃ ষ্টাফ ৰিপ'ৰ্টাৰ, ৬ নৱেম্বৰ ঃ অসমীয়া জাতিৰ হিয়াৰ আমঠু, সুধাকণ্ঠ, ভাৰতৰত্ন ড° ভূপেন হাজৰিকাৰ ৫ নৱেম্বৰত পঞ্চদশ মৃত্যু তিথি উপলক্ষে লংকেশ্বৰ গোহাঁই নগৰ উন্নয়ন সমিতিৰ সৌজন্যত মহান শিল্পীগৰাকীৰ প্ৰতি গভীৰ শ্ৰদ্ধাঞ্জলি জ্ঞাপন কৰে আৰু আৰু স্মৃতিচাৰণ অনুষ্ঠানৰ আয়োজন কৰে ।

কেন্দ্ৰীয় শ্বহীদ দিৱস উদযাপনৰ প্ৰস্তুতি

৮ নৱেম্বৰত টিংখঙত ৰাজহুৱা সভা

টিংখাং ঃ নিজা প্ৰতিবেদক, ৬ নৱেম্বৰ ঃ সদৌ তাই আহোম ছাত্ৰ সন্থা (আটাছু)ৰ কেন্দ্ৰীয় সমিতিৰ উদ্যোগত, ডিব্ৰুগড় জিলা সমিতিৰ সহযোগত আৰু টিংখং আঞ্চলিক সমিতি তথা বৃহত্তৰ টিংখংবাসী ৰাইজৰ আতিথ্যত অহা ৩০ ডিচেম্বৰত কেন্দ্ৰীয় শ্বহীদ দিৱস উদযাপনৰ কাৰ্যসূচী গ্ৰহণ কৰা হৈছে। এই কেন্দ্ৰীয় শ্বহীদ দিৱস উদযাপনক লৈ অহা ৮ নৱেম্বৰৰ দিনৰ ১১ বজাত টিংখং সাহিত্য সভা ভৱনত এখন ৰাজহুৱা সভা অনুষ্ঠিত হ'ব। উক্ত সভাত শ্বহীদ দিৱসৰ উদযাপনৰ বিভিন্ন দিশ, প্ৰস্তুতি আৰু কাৰ্যসূচী সন্দৰ্ভত আলোচনা কৰা হ'ব। সদৌ তাই আহোম ছাত্ৰ সন্থাৰ কেন্দ্ৰীয় সমিতিয়ে উক্ত ৰাজহুৱা সভাত টিংখং অঞ্চলৰ বিভিন্ন দল-সংগঠনৰ প্ৰতিনিধি, বিশিষ্ট ব্যক্তিসকলৰ লগতে বৃহত্তৰ টিংখংবাসী ৰাইজৰ উপস্থিতি আৰু সহযোগিতা কামনা কৰিছে। আহোম জাতিৰ শ্বহীদসকলৰ ত্যাগ আৰু বীৰত্বক স্মৰণ কৰি কেন্দ্ৰীয় শ্বহীদ দিৱসটি সাফল্যমণ্ডিত কৰি তোলাৰ লক্ষ্যৰে সকলোৰে সহযোগিতা কামনা কৰিছে।

গুৱাহাটীত সাংস্কৃতিক কাৰ্যসূচীৰে ই পি এফ অ'ৰ প্ৰতিষ্ঠা দিৱস উদ্‌যাপন

গুৱাহাটী ঃ ৬ নৱেম্বৰ ঃ কৰ্মচাৰী ভৱিষ্যনিধি সংস্থা গুৱাহাটীৰ উদ্যোগত সাংস্কৃতিক কাৰ্যসূচীৰ উদ্যোগত ই পি এফ অ'ৰ ৭৪সংখ্যক প্ৰতিষ্ঠা দিৱস উৎসাহ আৰু সাংস্কৃতিক উদ্যমেৰে উদ্‌যাপন কৰা হয়। উত্তৰ-পূৰ্বাঞ্চলৰ অতিৰিক্ত কেন্দ্ৰীয় ভৱিষ্যনিধি আয়ুক্ত শিশিৰ কান্ত ঝাই মুখ্য অতিথি হিচাপে এই অনুষ্ঠানৰ শোভা বঢ়ায়। এই কাৰ্যসূচীত এন ই আৰ মণ্ডলৰ আঞ্চলিক প্ৰভিডেণ্ট ফাণ্ড আয়ুক্ত-১ এম নুলি, গৌৰৱ শ্ৰীবাস্তৱ, আঞ্চলিক ভৱিষ্যনিধি আয়ুক্ত-১, আঞ্চলিক কাৰ্যালয়, গুৱাহাটী, সঞ্জয় শ্ৰীবাস্তৱ, আঞ্চলিক ভৱিষ্যনিধি আয়ুক্ত-দ্বিতীয়, এছ এছ অ', নাহৰলাগুন আৰু গুৱাহাটীৰ আঞ্চলিক কাৰ্যালয়ৰ সহকাৰী ভৱিষ্যনিধি আয়ুক্ত অংকুৰ পাণ্ডে উপস্থিত থাকে। উদ্‌যাপনৰ আৰম্ভণিতে মুখ্য অতিথি আৰু অন্যান্য বিশিষ্ট ব্যক্তিসকলে আনুষ্ঠানিকভাৱে বন্তি প্ৰজ্বলন কৰে। অনুষ্ঠানটোৰ এটা উল্লেখযোগ্য আলোকপাত আছিল এন ই আৰৰ খণ্ড কাৰ্যালয়ৰ দ্বাৰা প্ৰকাশিত হিন্দী আলোচনী 'পূৰ্বত্তৰ নিধি' উন্মোচন। আলোচনীখনত ই পি এফ অ'ৰ বিষয়াসকলৰ সৃষ্টিশীল লেখা, প্ৰতিফলন আৰু সাহিত্যিক অৱদানৰ বিষয়ে উল্লেখ কৰা হৈছে আৰু কৰ্মক্ষেত্ৰত চৰকাৰী ভাষাৰ ব্যৱহাৰৰ প্ৰচাৰ কৰা হৈছে। ই পি এফ অ'ৰ ৭৪ বছৰীয়া যাত্ৰাৰ স্মৃতিত কে'ক্ কাটিং অনুষ্ঠান অনুষ্ঠিত কৰা হয় আৰু তাৰ পাছত ই পি এফ অ'ৰ বিষয়া আৰু তেওঁলোকৰ পৰিয়ালৰ সদস্যসকলৰ বৈচিত্ৰ্যপূৰ্ণ প্ৰতিভা প্ৰদৰ্শন কৰা সাংস্কৃতিক কাৰ্যসূচী অনুষ্ঠিত হয়। অনুষ্ঠানত নৃত্য পৰিবেশন, সংগীত উপস্থাপন, কবিতা আবৃত্তি আৰু জীৱন প্ৰমাণ অনলাইন মুডত জমা দিয়াৰ প্ৰক্ৰিয়াটোক ফলপ্ৰসূ কৰি তোলা এক স্কিট অনুষ্ঠিত হয়।

সংকেত আৰু দূৰসংযোগ কাৰ্য

ই-নিবিদা নং. এনএফআৰ-চি-আৰই-এছএনটি-২০২৬-১। নিম্নলিখিত কৰ্মৰ বাবে অভিজ্ঞ আৰু যশস্বী ঠিকাদাৰ (সকল) / ফাৰ্ম (সমূহ) ৰ পৰা ই-নিবিদা পদ্ধতিৰ জৰিয়তে মুকলি নিবিদা আমন্ত্ৰণ কৰা হৈছেঃ **কামৰ নামঃ** উত্তৰ-পূব সীমান্ত ৰেলৱেৰ ৰঙিয়া মণ্ডলৰ অধীনত ২৫ কেভি আৰই পুনৰ সংশোধন কামকাজৰ বাবে টাৱাৰ ৱাগনৰ চাইডিং কাৰ্যৰ সৈতে সম্পৰ্কিত গহপুৰত ইএল পৰিৱৰ্তন কাৰ্য আৰু তিনিচুকীয়া মণ্ডলৰ নুমলীগড় চাইডিঙত নিয়েল বল টোকেন সৰঞ্জামৰ নৱীকৰণ, ৱায়াৰিং, পৰীক্ষণ, কমিছনিং সহিত চিএলএছ যন্ত্ৰপাতি আৰু সা-সৰঞ্জাম বাকচৰ স্থাপন, ফাউণ্ডেচনৰ কিউৰিং, কাষ্টিং, আণ্ডাৰগ্ৰাউণ্ড ৬-কোৱাড/চিগনেল/পাৱাৰ কেবলৰ ট্ৰেঞ্চিং আৰু স্থাপনৰ বাবে সংকেত আৰু দূৰ সংযোগ কাৰ্য। **নিবিদা মূল্যঃ ১,৪৮,১১,৫০৫.৬৬/-** টকা। **আমানত ধনঃ ২,৯৬,২০০/-** টকা। **নিবিদা জমা কৰাৰ তাৰিখ আৰু সময়ঃ ৩০-১১-২০২৬** তাৰিখৰ **১১.০০** বজাত আৰু **খোলা হ'বঃ** ই-নিবিদা বন্ধ হোৱাৰ পিছত। ওপৰোক্ত ই-নিবিদাৰ সম্পূৰ্ণ সবিশেষৰ সৈতে নিবিদা প্ৰ-পত্ৰ **www.ireps.gov.in** অ'ত উপলব্ধ থাকিব।

চিইই/চিঅ'এন-২/মালিগাঁও

উত্তৰ-পূব সীমান্ত ৰেলৱে

(নিৰ্মাণ সংস্থা)

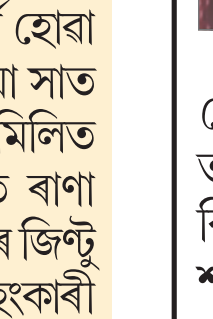
"হাঁহিমুখে গ্ৰাহকলৈ সেৱা"

আজি মৰাণত 'এজন অহংকাৰী মানুহ'

মৰাণ ঃ নিজা প্ৰতিবেদক, ৬ নৱেম্বৰঃ মৰাণ অঞ্চলৰ 'আমি-The We'ৰ একুৰি বৰ্ষ পূৰ্ণ হোৱা উপলক্ষে ৭ নৱেম্বৰৰ সন্ধিয়া সাত বজাত মৰাণ ঠাকুৰবাৰীস্থিত মিলিত শিল্পী সমাজ নাট্য মন্দিৰত ৰাণা মহন্তৰ পৰিচালনাৰে নাট্যকাৰ জিণ্টু ভট্টাচাৰ্য ৰচিত নাট 'এজন অহংকাৰী মানুহ' মঞ্চস্থ কৰা হ'ব। অভিনয়ত আছে অমৃত দত্ত, ৰাণা মহন্ত, দেৱজিত গগৈ, প্ৰীতিৰূপা শইকীয়া আৰু দুদিযন্দা কৃষ্টি কাশ্যপ ।

মৃত্যুৰ বাতৰি

প্ৰাঞ্জল শইকীয়া

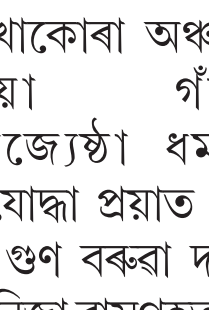


শিমলুগুৰি ঃ নিজা প্ৰতিবেদক, ৬ নৱেম্বৰ ঃ নাজিৰা সমজিলাৰ শিমলুগুৰি গাঁও পঞ্চায়তৰ অন্তৰ্গত চেতিয়া সন্দিকৈ গাঁৱৰ নিবাসী তথা চণ্টক ৰঙাজান প্ৰাথমিক বিদ্যালয়ৰ সহকাৰী শিক্ষক প্ৰাঞ্জল শইকীয়াৰ (৫১) যোৱা নিশা এক জটিল ৰোগত ডিব্ৰুগড়ৰ অসম চিকিৎসা মহাবিদ্যালয় চিকিৎসালয়ত মৃত্যু হয়। তেওঁ শিক্ষকতাৰ উপৰি মাৰ্চিয়েল আৰ্টৰ লগতো জড়িত আছিল। তেওঁ পিতৃ, পত্নী আৰু এজন পুত্ৰক এৰি যায়।

হাচিনা বেগম

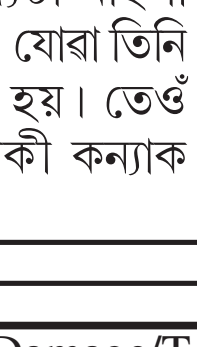
শিৱসাগৰ ঃ এজন প্ৰতিবেদক, ৬ নৱেম্বৰ ঃ শিৱসাগৰ নগৰৰ সমীপৰ ৰংঘৰ চাৰিআলি দুৱৰণি আলি পথৰ বয়োজ্যেষ্ঠা মহিলা হাচিনা বেগমৰ (৮৮) যোৱা তিনি নৱেম্বৰৰ নিশা মৃত্যু হয়। তেওঁ দুজন পুত্ৰ, চাৰিগৰাকী কন্যাক এৰি যায়।

গুণ বৰুৱা দত্ত



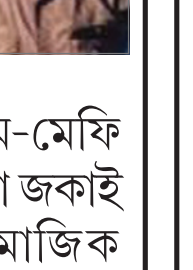
চাৰিং ঃ নিজা সংবাদদাতা, ৬ নৱেম্বৰ ঃ গৌৰীসাগৰ আৰক্ষী থানাৰ অন্তৰ্গত খনাখোকোৰা অঞ্চলৰ দুলীয়া গাঁৱৰ বয়োজ্যেষ্ঠা ধৰ্মপ্ৰাণা মহিলা, মুক্তিযোদ্ধা প্ৰয়াত বেথাৰাম বৰুৱাৰ কন্যা গুণ বৰুৱা দত্তৰ (৭৭) কালি নিশা নিজা বাসগৃহত মৃত্যু হয়। মহিলা গৰাকীয়ে স্বামীসহ এজন পুত্ৰ, এগৰাকী বিবাহিতা কন্যা, একমাত্ৰ জোঁৱাইকে ধৰি নাতি-নাতিনীক এৰি যায়।

ৰাধিকা দেৱী



যোৰহাট ঃ ৬ নৱেম্বৰ ঃ অসম কৃষি বিশ্ববিদ্যালয় যোৰহাট চৌহদৰ বাসিন্দা, এগৰাকী ধৰ্মপৰায়ণা মহিলা ৰাধিকা দেৱীৰ (৫১) ৫ নৱেম্বৰত নিজা বাসভৱনত কৰ্কট ৰোগত ভুগি মৃত্যু হয়। তেওঁ স্বামী, পুত্ৰ, জী- জোঁৱাই, নাতি আৰু বহু আত্মীয়ক এৰি গৈছে। তেওঁৰ মৃত্যুৰ বাতৰিয়ে অসম কৃষি বিশ্ববিদ্যালয় যোৰহাটৰ চৌহদত শোকৰ ছাঁ পেলাইছে ।

শিৱপ্ৰসাদ গগৈ



বৰবৰুৱা ঃ নিজা প্ৰতিবেদক, ৬ নৱেম্বৰ ঃ ডিব্ৰুগড় জিলাৰ জকাই অঞ্চলৰ এগৰাকী সৰবৰহী যুৱক, সমাজকৰ্মী, জকাই আঞ্চলিক মে-ডাম-মেফি সমিতিৰ উপ-সভাপতি তথা জকাই ২নং মহমাৰী গাঁৱৰ সামাজিক সংগঠক শিৱপ্ৰসাদ গগৈৰ (৪৯) নিজা বাসভৱনত পৰলোক প্ৰাপ্তি ঘটে। জকাই ২নং মহমাৰী গাঁৱৰ সামাজিক সংগঠক শিৱপ্ৰসাদ গগৈৰ মৃত্যুত জকাই আঞ্চলিক কৃষক মুক্তি সংগ্ৰাম সমিতি, জকাই মহমাৰী গাঁৱৰ ৰাইজে গভীৰ শোক প্ৰকাশ কৰে। স্থানীয় ৰাইজে পৰম্পৰাগত নীতিৰে তেওঁৰ শেষকৃত্য সম্পন্ন কৰি শ্ৰদ্ধাৰ্ঘ্য নিৱেদন কৰে।

যোগান কাৰ্য

নিম্নলিখিত কামৰ বাবে নিম্নস্বাক্ষৰকাৰীৰ দ্বাৰা ই-নিবিদা আহ্বান কৰা হৈছেঃ **ক্ৰমিক সংখ্যা. ১। নিবিদা নং. ডিবি২৬৫৬৭৬। পিএল কোড (গ্ৰুপ)ঃ ৩৩৬৩৫০৬৭। বিৱৰণঃ** ড্ৰয়িং নং ইডিটিএছ১০১, আৰইভি-চি, এএম-২, চিতআৰ-৮, এএম-৩ আৰু আৰচিএফৰ সংযোজনী-১ অনুসৰি হুইল ছেট আৰ্থিং সৰঞ্জাম। আৰচিএফ ড্ৰয়িং নং এছকেইডি-৯৪৫ অনুসাৰে সংশোধিত। পেকিং নিৰ্দেশনাঃ সামগ্ৰী উপযুক্তভাৱে জৈৱ-পচনশীল স্বচ্ছ পলিথিনেৰে মেৰিয়াই কাঠৰ বাকচত পেক কৰিব লাগিব। সামগ্ৰী পেকেজিঙৰ বাবে ব্যৱহৃত সকলো উপকৰণ পৰিৱেশ-অনুকূল হ'ব লাগিব। প্ৰতিটো পেকিং যত্ন সহকাৰে তদাৰক কৰিব লাগিব আৰু প্ৰাপকৰ নাম, অৰ্ডাৰ নং., পিএল নং, সামগ্ৰীৰ বিৱৰণ, বেচ্চ নং, ড্ৰয়িং/স্পেচিফিকেচন নং, পৰিমাণ, প্ৰতিষ্ঠানৰ নাম আৰু প্ৰেৰণৰ তাৰিখ আদি স্পষ্টভাৱে ষ্টেনচিল বা লেবেলৰ জৰিয়তে উল্লেখ কৰিব লাগিব। (ৱাৰাণ্টিৰ সময়সীমাঃ ডেলিভেৰিৰ তাৰিখৰ পিছত ৩০ মাহ)। **আমানত ধনঃ ১,৩৮,০৬০/-** টকা। **নিবিদা বন্ধ হোৱাৰ তাৰিখ আৰু সময়ঃ ০৭-১২-২০২৬** তাৰিখৰ **১৪.৩০** বজাত। উপৰোক্ত ই-নিবিদাৰ নিবিদা প্ৰ-পত্ৰৰ সৈতে সম্পূৰ্ণ তথ্য **www.ireps.gov.in** ৱেবচাইটত উপলব্ধ থাকিব।

উপ মুখ্য সামগ্ৰী প্ৰৱন্ধক, ডিব্ৰুগড়

উত্তৰ পূব সীমান্ত ৰেলৱে

"হাঁহিমুখে গ্ৰাহকলৈ সেৱা"

প্ৰ-পত্ৰ জি

আগ্ৰহ প্ৰকাশৰ বাবে আমন্ত্ৰণ

গাৰ্গ মটৰ্ছ লিমিটেড

(ভাৰতীয় পৰিশোধ অক্ষমতা আৰু দেউলীয়া ব'ৰ্ডৰ (কৰ্পৰেট ব্যক্তিৰ বাবে পৰিশোধ অক্ষমতা সমাধান প্ৰক্ৰিয়া) অধিনিয়ম, ২০১৬ৰ বিধি ৩৬এ-ৰ উপ-বিধি (১) অধীনত)

প্ৰাসংগিক বিৱৰণ

১	**পেন/চিআইএন/এলএলপি নং ৰ সৈতে কৰ্পৰেট ঋণীজনৰ নাম**	**গাৰ্গ মটৰ্ছ লিমিটেড** CIN: U50101AS1997PLC005081 | PAN: AABCG9299F
২	পঞ্জীয়নভুক্ত কাৰ্যালয়ৰ ঠিকনা	এ.টি ৰোড, হিজুগুৰি, তিনিচুকীয়া-৭৮৬১২৫, অসম
৩	ৱেবছাইটৰ ইউআৰএল	কোনো ৱেবছাইট চিডিৰ দ্বাৰা ৰক্ষণাবেক্ষণ কৰা নহয়
৪	স্থায়ী সম্পত্তিৰ অধিকাংশই থকা ঠাইৰ বিৱৰণ	কোনো স্থায়ী সম্পত্তি নাই
৫	মূল সামগ্ৰী/ সেৱাসমূহৰ সংস্থাপিত ক্ষমতা	নাই
৬	যোৱা বিত্তীয় বৰ্ষত বিক্ৰী হোৱা মূল সামগ্ৰী/ সেৱাৰ পৰিমাণ আৰু মূল্য	নাই
৭	কৰ্মচাৰী/শ্ৰমিকৰ সংখ্যা	শূন্য
৮	দুবছৰৰ শেষৰ উপলব্ধ বিত্তীয় বিৱৰণী (সূচীৰ সৈতে), পাওনাদাৰৰ তালিকা, প্ৰক্ৰিয়াটোৰ পৰৱৰ্তী পৰিঘটনাৰ বাবে প্ৰাসংগিক তাৰিখকে ধৰি অধিক বিৱৰণ উপলব্ধ ঠিকনা ঃ	ই-মেইল আইডিঃ **cirp.gargomotors@gmail.com**ত অনুৰোধ কৰিলে বিৱৰণ লাভ কৰিব পাৰি আৰু পঞ্জীয়নভুক্ত ই-মেইল আইডিঃ **iip.jyotiashok@gmail.com** ত চিহ্নিত কৰিব পাৰিব
৯	সংহিতাৰ ধাৰা ২৫(২)(এইচ)ৰ অধীনত সমাধান আৱেদনকাৰীৰ বাবে যোগ্যতা উপলব্ধ নম্বৰ ঃ	যোগ্যতাৰ মাপকাঠীৰ বিশদ তথ্য অনুৰোধ কৰিলে **cirp.gargomotors@gmail.com** ৰ পৰা লাভ কৰিব
১০	আগ্ৰহ প্ৰকাশ গ্ৰহণ কৰাৰ শেষ তাৰিখ	২১.১১.২০২৬
১১	সম্ভাব্য সমাধান আৱেদনকাৰীৰ অস্থায়ী তালিকা জাৰি কৰাৰ তাৰিখ	০২.১২.২০২৬
১২	অস্থায়ী তালিকাত আপত্তি দাখিলৰ অন্তিম তাৰিখ	০৭.১২.২০২৬
১৩	সম্ভাব্য সংকল্প আৱেদনকাৰীৰ চূড়ান্ত তালিকা জাৰি কৰাৰ তাৰিখ	১৭.১২.২০২৬
১৪	সম্ভাব্য সংকল্প আৱেদনকাৰীসকলক তথ্য স্মাৰকপত্ৰ, মূল্যায়ন মেট্ৰিক্স আৰু সমাধান পৰিকল্পনাৰ বাবে অনুৰোধ প্ৰদানৰ তাৰিখ	২২.১২.২০২৬
১৫	সংকল্প আৰ্হি দাখিলৰ শেষ তাৰিখ	২১.০১.২০২৭
১৬	আগ্ৰহৰ প্ৰকাশ জমা দিয়াৰ বাবে ইমেইল আইডি	**cirp.gargomotors@gmail.com**

স্বা/-

অশোক কুমাৰ আগৰৱালা

গাৰ্গ মটৰ্ছ লিমিটেডৰ সংকল্প পেছাদাৰী

পঞ্জীয়ন নং ঃ IBBI/IPA-001/IP-P01763/2019-2020/12755

সৰস্বতী পেলেচ, হাউচ নং ৪/৫, ড° বি চি দাস লেন, এফ.এ. ৰোড, কুমাৰ পাৰা, গুৱাহাটী-৭৮১০০১, অসম

তাৰিখ ঃ ০৫.১১.২০২৬

স্থান ঃ গুৱাহাটী

ই-মেইল আইডি ঃ iip.jyotiashok@gmail.com। **মোবাইল ঃ** ৯৪৩৫০-৪৭৫৫৭

E. 853141/Flood Damage/T/2026-27/03

NOTICE INVITING e-TENDER

The Director, Directorate of Archaeology, Assam, Ambari, Guwahati-01 on behalf of the Governor of Assam, invites e-tenders in two bid system (Technical & Financial) from approved and eligible Contractors of Class-I (A, B, C) and Class-II registered with A.P.W.D./C.P.W.D./ Govt. Deptt./Central Govt. Deptt./ State undertaking having experience of similar nature of works for the following works. Details of the bid may be seen at e-procurement portal **https://assamtenders.gov.in** and also in the office of the undersigned during office hours. In the event of any unscheduled holiday/holidays, same time on the next working day shall be taken in to account.

Name of Scheme/work	Location	Value of works. (approx.)	Earnest money	Tender Processing Fee	Time of completion
			@2%	@0.02%	
		(In Rs.)	(In Rs.)	(In Rs.)	
Protection, Preservation and Development of Archaeological Sites and Monuments of Assam under SOPD-G for the year 2026-27	Flood damage Restoration and Conservation of 7 no.s of Archaeological Sites of Sivasagar and Charaideo District	Rs. 21,00,000/-	Rs. 42,000/-	Rs. 420/-	60 Days

1. The Earnest Money will be 2% on the total value of works and to be paid online.
2. For tenders with estimated values of **upto Rs. 50.00 cr., 0.02%** of on estimated value rounded off to its nearest 10s/100s/1000s with an upper limit of **Rs.20,000.00** is to be collected as Tender Processing Fee.

Note:

Sl.	Description	Start Date	End Date
1	Tender Published	07-11-2026 from 10.00 hrs.	
2	Tender Download	07-11-2025 from 10.00 hrs.	
3	Pre-Bid Meeting	12-11-2026 at 12.00 hrs.	–
4	Bid Submission	07-11-2026 from 12.00 hrs.	30-11-2026 upto 12.00 hrs.
5	Technical Bid Opening	30-11-2026 from 15.00 hrs.	

Director-in-Charge
Directorate of Archaeology, Assam
Ambari, Guwahati-01

DIPR/C/JMB/662/7-Nov-26

eCF No. 62004

QUOTATION NOTICE

In reference to approval by Governing Council of District Mineral Foundation Trust for supply of Hemoglobinometers and BP Machines for Frontline Health Workers dtd 13/10/2026 under the initiative of Project MAMATA in Charaideo District.

1. Invitation for Quotation

Sealed quotations, affixing a non-refundable court fee stamp of **₹8.25 (Rupees Eight and Twenty-Five Paise only),** are hereby invited by the undersigned on behalf of the District Health Society, Charaideo, from intending Government-registered Firms / Manufacturers / Authorised Distributors / Suppliers / NGOs / individuals for the supply of the equipment listed in Para 2, for frontline health workers under Charaideo District, subject to the Terms and Conditions set out below.

2. Schedule of Requirements

Sl. No.	Name of Equipment	Quantity	Reference Specification (Detailed technical specification at Annexure-I)
1	Hemoglobinometer (digital, with accessories)	40 Nos.	Mission / TrueHb or technically equivalent
2	BP Machine (digital automatic BP monitor)	40 Nos.	Diamond / Lifeline or technically equivalent

Reference makes are indicative only. Bids of any make that meets or exceeds the technical specification at Annexure-I shall be considered.

3. Key Dates

Event	Date and Time
Availability of Notice / Annexures	From the date of publication, on all working days between 10:00 AM and 4:15 PM, at the Office of the District Health Society, Charaideo
Last date and time of submission	**19-11-2026 up to 2:00 PM**
Date and time of opening of quotations	**19-11-2026 at 3:00 PM**
Venue of opening	Office of the District Commissioner, Charaideo

4. Eligibility Criteria

The bidder must:

1. be a legally constituted entity (proprietorship, partnership, company, society or NGO) with valid registration under the applicable law, or an individual with valid identity and tax registration;
2. possess a valid GST Registration, PAN, and where applicable, Trade Licence / Udyam Registration;
3. have filed GST returns and Income Tax Returns up to date (latest [two] financial years);
4. be a manufacturer, or an authorised dealer / distributor holding a valid authorisation certificate from the manufacturer for the quoted product;
5. not be blacklisted, debarred or under investigation by any Government department, PSU or NHM / DHS office (self-declaration at Annexure-III).

5. Terms and Conditions

A. Submission of Quotation

1. **Two-cover system.** The quotation shall be submitted in a sealed outer envelope superscribed "Quotation for Supply of Hemoglobinometer / BP Machine - Ref. No..........." with the name and address of the bidder, containing two separate sealed covers:
- **Cover A - Eligibility and Technical Bid:** the documents listed at Annexure-V, and the technical compliance statement.
- **Cover B - Financial Bid:** the price schedule at Annexure-II, with the court fee stamp of 8.25 affixed.
2. The sealed quotation shall be dropped in the **Tender Box** kept in the Office of the Jt Director of Health Services, Charaideo, between **10:00 AM and 4:15 PM** on all working days. On the last date, quotations shall be accepted only **up to 2:00 PM.**
3. Quotations received after the due date and time, by post, courier, e- mail or any other mode, shall not be considered.
4. Every page of the quotation and its enclosures shall be signed and stamped by the bidder or the authorised signatory. Any correction or overwriting must be initialed; unsigned or illegible quotations are liable to rejection.
5. All costs of preparing and submitting the quotation shall be borne by the bidder.

B. Opening and Evaluation

1. Cover A of all quotations shall be opened on the same day at **3:00 PM** in the presence of such bidders or authorised representatives as may attend. Absence of a bidder shall not invalidate the proceedings.
2. Cover B shall be opened only for those bidders found eligible and technically compliant.
3. Evaluation shall be carried out by Committee as constituted by the Chairman, DHS. The Committee may seek clarifications or call for samples or clarification.
4. The quoted rate per equipment shall be fixed on the basis of the **lowest evaluated rate (L1)** among technically qualified bidders, item-wise. Orders may be placed item-wise on different bidders.
5. **Samples.** Bidders may be required to submit one working sample of the quoted model within [3] working days of intimation. Samples shall be tested for accuracy and quality; failure to meet the specification shall lead to rejection. Samples of the successful bidder may be retained as reference.
6. All necessary documents, including those listed at Annexure-V, shall be submitted by the **Firm.** All documents of the Firm (e.g., Registration, Insurance, GST, Authorization Certificate) must be **valid and up to date.**
7. **Up-to-date GST return and Income Tax return** shall be submitted along with the quotation.

C. Prices and Taxes

1. Rates shall be quoted in Indian Rupees, in figures and in words, per unit and for the total quantity. In case of discrepancy, the amount in words shall prevail.
2. Rates shall be **firm and fixed,** inclusive of all taxes, duties, packing, forwarding, transportation, insurance, loading/unloading and delivery up to the designated place. GST shall be shown separately. No escalation shall be allowed during the validity of the quotation and the contract period.
3. Statutory deductions, as applicable, shall be made from payments as per law.

D. Award of Supply Order

1. The procuring committee may place a supply order on the successful bidder(s). The quantity may be increased or decreased by up to 25% at the same rate and terms, at the discretion of the Chairperson, DHS.
2. The successful bidder shall confirm acceptance of the supply order in writing within **[3]** days of its issue.
3. **Performance Security:** The successful bidder may be required to furnish a Performance Security of **3%** of the order value, in the form of an Account Payee Demand Draft, Bank Guarantee or other instrument permitted under Rule 171 of the General Financial Rules, 2017 and Government of India / Government of Assam instructions in force, valid up to 60 days beyond the warranty period.
4. In lieu of Bid Security, bidders shall submit a **Bid Securing Declaration** (Annexure-IV), as permitted by the Department of Expenditure, Government of India (O.M. dated 12-11-2020). A bidder who withdraws or alters the quotation during its validity, or fails to accept the supply order, may be suspended from participation in the procurements.

E. Delivery, Inspection and Warranty

1. **Delivery period:** Within **15 days** from the date of the supply order, at the District Health Society Store / the place designated in the order, at the bidder's cost and risk.
2. **Inspection:** If required, supplies shall be inspected and verified by a Committee nominated nominated by the Chairman, DHS, DHS, for quantity, specification, make, packing and working condition. Rejected items shall be replaced by the supplier within **7 days** at no extra cost.
3. **Quality:** Equipment shall be brand new, in original manufacturer's packing, bearing the manufacturer's name, model, batch/serial number and date of manufacture. Consumables (test strips, control solution, lancets) shall have a remaining shelf life of not less than **12 months** at the time of delivery.
4. **Warranty:** Minimum **1 (one) year** comprehensive warranty from the date of acceptance of supply, covering replacement of defective units within **7 days** of intimation. Calibration certificates shall be supplied wherever applicable.
5. **Liquidated Damages:** For delay in delivery beyond the stipulated period, damages at **0.5% per week** (or part thereof) of the value of the delayed supply, subject to a maximum of **10%,** shall be recovered. If the delay exceeds [four] weeks, the order may be cancelled, forfeit the Performance Security, and procure the items elsewhere at the supplier's risk and cost.

F. Payment

1. No advance payment shall be made. Payment shall be released through electronic transfer (as per NHM / PFMS norms) within **30 days** of satisfactory receipt and inspection, on submission of: the GST tax invoice in original, delivery challan, inspection / receipt certificate and warranty card.
2. Payment shall be subject to availability of funds under the approved NHM PIP and to the terms of the DFMT approval referred to above.

G. General

1. **Right to reject.** The undersigned reserves the right to accept or reject any or all quotations, in whole or in part, to cancel the tender process, or to annul the award at any stage, without assigning any reason, and no claim shall arise on that account.
2. **Integrity and fraud.** Any attempt by a bidder to influence the evaluation, furnish false or forged documents, or collude with other bidders shall lead to rejection, forfeiture of security and blacklisting, besides action under law.
3. **Assignment.** The supplier shall not assign or sub-contract the supply order without written permission of the undersigned.
4. **Disputes.** Disputes, if any, shall be settled amicably, failing which they shall be subject to the jurisdiction of the courts having territorial jurisdiction over Charaideo District, Assam.
5. **Clarifications.** Queries on this notice may be addressed to the office of the undersigned, in writing, not later than five days before the last date of submission.
6. Submission of a quotation shall be deemed to imply that the bidder has read, understood and accepted all the terms and conditions of this notice.

Tender papers may be collected from office of the Jt Director Health services along with all relevant annexures during office hours for a fees of Rs 200/- (Rupees two hundred only)

District Commissioner,
Charaideo

DIPR/C/JMB/658/7-Nov-26